

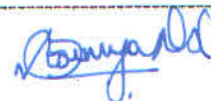
NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 294/16
PETITION NUMBER : TP 134/17
NAME OF THE PETITIONER (S) : SAVITHA OIL TECHNOLOGIES LTD.
NAME OF THE RESPONDENT (S) : RIMA TRANSFORMERS & CONDUCTORS PVT. LTD.
UNDER SECTION : 271

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	SOUMYA N.S. 9538499848	ADVOCATE FOR PETITIONER	

Ms. Soumya N.S, Advocate appearing for the Petitioner company is present. She is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.


MEMBER (J)


MEMBER (T)